

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 606 of 2019

IN THE MATTER OF:

Hammond Power Solutions Pvt. Ltd.

...Appellant

Versus

Mr. Sanjit Kumar Nayak & Ors.

...Respondents

Present

**For Appellant: Mr. Alipak Banerjee and Mr. Brijesh Kumar, Advocates.
Mr. Palzer Moktan and Ms. Arushi Arora, Advocates for
Intervenors**

For Respondent: Mr. Sanjit Kumar Nayak, Resolution Professional

O R D E R

26.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 30th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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